

- (b) the quantum of coal production by these coal mines during last five years;
- (c) whether these coal mines are in profit or in loss, details thereof; and
- (d) whether there is any proposal for handing over the loss making mines to private sector, if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) The number of coal mines in the public and private sector respectively in the country and quantum of coal production by these coal mines during last five years are mentioned below:—

Sector	Production in Million Tonnes									
	2014-15		2015-16		2016-17		2017-18		2018-19	
	No. of Mines as on 31.3.2015	Production	No. of Mines as on 31.3.2016	Production	No. of Mines as on 31.3.2017	Production	No. of Mines as on 31.3.2018	Production	No. of Mines as on 31.3.2019	Production
Public	508	567.032	473	606.677	455	625.196	433	641.774	430	694
Private	31	42.147	20	32.553	21	32.672	22	33.626	24	33.735
TOTAL	539	609.179	493	639.230	476	657.868	455	675.400	454	728.718

(c) During the year 2018-19, cost sheets were prepared for 420 number of units under Coal India Limited, which are termed as "cost units" as per Cost Accounting Record Rules. Out of these 420 cost units, 199 units are underground and 221 units are opencast. The performance of the said 420 cost units is as under:—

Particulars	Underground	Opencast	Total
Profit making Mines	4	124	128
Loss Making mines	195	97	292
TOTAL	199	221	420

- (d) There is no proposal for handing over such mines to private sector.

Increase in prices of coal

†808. SHRIMATI KANTA KARDAM: Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) proposes to increase the price of coal to overcome its increasing losses and liabilities;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether this increase would extensively affect the cost of thermal power production; and

(d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) The pricing of coal has been decontrolled *vide* Government Notification through New Colliery Control Order, 2000 dated 01.01.2000. Consequently, coal companies are empowered to take decisions regarding pricing of coal. The Government does not play any role in it.

As informed by Coal India Limited, as on date there is no such proposal for increase in price of coal.

(c) and (d) Do not arise in view of reply to parts (a) and (b) above.

CIL payment facility to non-regulated sectors

809. SHRIMATI VIJILA SATHYANANTH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that a new payment facility will now be extended to non-regulated sectors by Coal India Limited (CIL);

(b) if so, the details thereof;

(c) whether it is also a fact that the buyers will now be given a letter of credit and will not need to make hundred per cent advance payment as earlier; and

(d) if so, the conditions prescribed by CIL in this regard?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) to (d) Payment through Irrevocable Letter of Credit (IRLC) mechanism has been introduced for Non-Regulated Sector (NRS) consumers by rail and other modes except road mode, as has been implemented for Power sector consumers. This mechanism is now available to the consumers as an option and is in addition to existing mechanism of advance payment. The major conditions are as under:—

1. A non-interest bearing advance amount of 07 days should be kept.